

at diluting the sense of dedication. Although a Diploma in Pharmacy is the minimum requirement for registration as Pharmacist and practice the profession of Pharmacy—the involvement of the profession in the lofty theme of "Health for all by 2000 A.D." is well recognised, Pharmacists have been given step motherly treatment by the Fourth Central Pay Commission both in terms of pay scales and avenues of promotion in comparison to other diploma holders. The Pay Commission in its report has stated that "The salary should be satisfactory enough to retain him in his job and encouraging to seek his promotional carrier in his service; the Pay scales have to be such that it may not give rise to a sense of deprivation or frustration in the employee on comparing his lot with his competitors; the effort should be to provide as far as possible comparable emoluments for comparable work". In this context, the disparity between the Pharmacists working in Central Government Deptt. and the Union Territories should not be there; the pay scales should be one and the same. I earnestly request the Central Government to study this anomaly and do the needful to wipe out this anomaly at an early date.

[Translation]

(vi) Financial assistance for afforestation in hilly regions of Uttar Pradesh

SHRI HARISH RAWAT (Almora) : Mr. Deputy Speaker, Sir, almost everyone accepts the importance of intensive afforestation and soil conservation in the places of origin of the rivers flowing in the gangetic or Yamuna plain in order to protect these areas from flood havoc, to maintain the depth of these rivers and to protect the dams from siltation. But the efforts so far made to mobilise required resources for these works have been negligible. Nominal allocation has been made for this purpose for the hill areas of Uttar Pradesh and that too is being made available by effecting cuts from the funds earmarked for other items of work whereas not only the State but also the country benefits more than the region itself from the afforestation of this area. Neither the State Government nor the Planning Commission makes specific allocation by preparing separate schemes for this purpose in view of its importance.

It is, therefore, necessary that the Planning Commission should prepare a national scheme for intensive afforestation and soil-conservation in these areas and make funds available from the national exchequer as per its requirement.

[English]

(vii) Demand for revival of Crop Insurance Scheme in Rajasthan

SHRI RAM SINGH YADAV (Alwar) : Crop Insurance Scheme has been approved by the Union Government and the State Governments have been enjoined upon to implement it. Implementation of Crop Insurance Scheme is essential and indispensable for survival of farmers of our nation. The Scheme covers the risk of damage to the crops by natural calamities, that is, cold wave, hail storms, pest disease or drought. It is generally observed that on an average the crops of the farmers in our country once within the span of three years are damaged by natural calamities.

In the existing conditions in our country the implementation of Crop Insurance Scheme is a guarantee for timely economic help to the farmers whose crops are damaged by natural calamities. Government of Rajasthan introduced the Crop Insurance Scheme in the State but the Scheme has been withdrawn this year.

I, therefore, urge upon the Union Government to enjoin upon the Government of Rajasthan State to revive the Crop Insurance Scheme in the State immediately.

[Translation]

(viii) Demand for increasing financial assistance to Bihar for development of irrigation facilities by taking into account district as a unit

SHRI VIJOY KUMAR YADAV (Nalanda) : Bihar is the most backward State in the country in the matter of irrigation. Yield per hectare in this State is far less than the average yield in the country. The main reason for this is that a very negligible percentage of fertile land gets irrigation facilities and that too not for the whole year.

The Central Ground Water Resource Board is conducting a survey in Bihar to augment its irrigation resource. The Central Government has so far been allocating funds for irrigation purposes treating the State as a unit. As a result, there has been total failure in augmenting the irrigation resources.

The Government is, therefore, requested that on the basis of survey being conducted by the Central Ground Water Board for the purpose of augmenting irrigation facilities in the districts, the Central Government may adopt the practice of making adequate allocation by treating the district as a unit in order to increase the irrigation facilities.

12.23 hrs.

DEMANDS FOR GRANTS, 1987-88—

*Contd.*

MINISTRY OF ENERGY—*Contd.*

[*English*]

MR. DEPUTY SPEAKER : We will now take Item No. 8 of the List of Business. The hon. Minister may now reply to the debate.

[*Translation*]

SHRI GIRDHARI LAL VYAS (Bhilwara) : Please permit me to speak. I shall speak for one or two minutes only.

MR. DEPUTY SPEAKER : It was over yesterday.

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : I shall cover all your points.

SHRI HARISH RAWAT (Almora) : You are not giving a single penny to the hydel projects under the N.T.P.C. in Uttar Pradesh.

[*English*]

MR. DEPUTY SPEAKER : He is going to announce it now.

[*Translation*]

SHRI GIRDHARI LAL VYAS : Why do you not give me a chance.

SHRI VASANT SATHE : Please give him two minutes on my behalf. I am not annoyed with you.

SHRI HARISH RAWAT : He is not only a Minister but a doctor also; he will treat our ailments.

SHRI VASANT SATHE : You may speak before me.

(*Interruptions*)

[*English*]

SHRI VASANT SATHE : Sir, I refuse to speak. Let him speak.

MR. DEPUTY SPEAKER : You please speak. Sir, this is not the way of our own colleagues behaving like this with their senior colleagues. (*Interruptions*)

MR. DEPUTY SPEAKER : You start your reply to the debate.

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : Mr. Deputy-Speaker, Sir, I am thankful to all hon. Members who have participated in the debate on the Demands for Grants for Energy. Sir, very valuable suggestions have been made and comments have been made. First, I thank all the Members for the praise that they gave to the Ministry—for the Department of Coal and the Department of Energy for the good performance. The credit for the good performance goes entirely to the workers and to the people who have worked in the field.

Sir, we have always believed that if there is team work we can get excellent results. It is very necessary, if we want to show results in any field, that the feeling of belonging should exist among the workers and also among the officers. Sir, I have always felt that if a feeling of partnership working together is generated, there is no reason why we cannot get good results. And our people both in coal and power sector, particularly in the coal sector we all know that in the past few years